

24

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 23/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 484/2016 in C.A. No. 471/2016 (Old)

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017**

Name of the Company: IRM Brands Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	NAVIN K PAHWA	ADV.	PETITIONER	
2.				FOR, NAVIN K PAHWA

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Common representation of Regional Director received.

Common Reply to the Regional Director representation filed.


No other representation received from other statutory authorities.

No representation received from public.

Certificate of chartered accountant filed.

Heard Learned Counsel for Petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of May, 2017.